


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No.74/BB/2017	-	Admission	230-232	Machani Ramesh Heritage Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nishita Paul 9900567065	Applicant	

**ORDER**

Counsel for petitioner is present. Matter is listed for admission. Counsel for petitioner informed Tribunal that connected matter is listed on 11/09/2017 and requested this matter to be listed on the same date. List it on 11/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**